

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.429

Appeal No. 314/252/ND/2019

IN THE MATTER OF:

Sawhney Promoters Pvt. Ltd.

...

Applicant

Versus

ROC &Ors.

...

Respondent

Order under Section 252.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For Income Tax Dept : Mr. Puneet Rai, Sr. Standing Counsel

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
27.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV